

(Part-Heard)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 3429 OF 2002

BODDAM NARSIMHA

Appellant (s)

VERSUS

HASAN ALI KHAN (DEAD) BY L.R. & ORS.

Respondent(s)

(With appln(s) for impleadment, permission to file additional documents
and office report)

Date: 16/01/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr. F.S. Nariman, Sr.Adv.

and Impleadment

Mr. Subhash Sharma, Adv

Mr. Hari Sreedhar, Adv.

Ms. Lupanlu Gangmei, Adv.

Mr. Pradeep Kumar Kar, Adv.

Mr. Krishna Kumar, Adv.

Ms. Rekha Pandey, Adv.

For L.Rs. of

Mr. M.N. Rao, Sr.Adv.

R-1 & R-3

Mr. M.A. Mukheem, Adv.

Mr. P. Srinivash Reddy, Adv.

Ms. Manjeet Kirpal, Adv.

Mr. T.N. Rao, Adv.

For L.Rs. of R-4

Dr. Rajeev Dhawan, Sr. Adv.

& 5(a) to 5(d) and

Mr. Ch. Leela Sarveswar, Adv.

6-9

Mr. D. Rama Krishna Reddy, Adv.

Mrs. D. Bharathi Reddy, Adv.

For Res. No.2

Mr. K.K. Venugopal, Sr. Adv.

Mr. Dushyant A. Dave, Sr. Adv.

Mr. Shyam Divan, Sr. Adv.

Mr. Krishnan Venugopal, Adv.

Mr. S. Udaya Kumar Sagar, Adv.

Ms. Bina Madhavan, Adv.

Mr. A. Venayagam, Adv.

for M/S. Lawyer'S Knit & Co.

Contd....2/-

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UPON hearing counsel the Court made the following

O R D E R

Mr. F.S. Nariman, learned senior counsel resumed

arguments at 10.40 AM and concluded at 11.00 A.M. Thereafter,

Mr. K.K. Venugopal, learned senior counsel started his arguments

and concluded at 11.20 A.M. After that, Mr. M.N. Rao, Dr

Rajeev Dhawan and Mr. Dushyant A. Dave, learned senior
counsel addressed the Court for a short while.

Hearing concluded. Judgment reserved.

(Neena Verma)

(Madhu Saxena)

Court Master

Court Master

LIST OF BOOKS REFERRED

1. 1985 (3) SCC 590 at 592, para-3
2. 1999 (4) SCC 450 at 455, para-8
3. 2001 (1) SCC 665
4. 1987 (2) ALT 749 (Photocopy given)
5. Andhra Pradesh Law Journal (photocopy given)